

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/111/2021 IN CA/75/IB/2018 &
CA/86/IB/2018 IN CP/563/IB/2017

NAME OF PETITIONER : CA V. Venkata Sivakumar (RP)
M/s Oceanic Edibles International Ltd

NAME OF RESPONDENT : Indian Overseas Bank & 3 Others

SECTION : 60(5) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

ORDER

The Petitioner/RP Mr. CA. V. Venkata Sivakumar is present in person through video conferencing mode. None present for the Respondents.

There is no representation on the side ^{of} Respondents. List this matter on **09.08.2021** for hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)